The lack of access to proper sanitation facilities, separate, hygienic toilets and clean water not only affects the physical health of women, but also their self-esteem, dignity and safety, and makes it difficult for them to participate in the workforce and contribute to the economic development of the country.

Madam, lack of proper sanitation and hygiene facilities for working women in India is an urgent issue that needs to be addressed. Improving access to toilets and clean water and ensuring adequate hygiene facilities in workplaces would help to empower women and promote gender equality.

Therefore, I urge the Union Government to address this very sensitive women issue immediately in all the educational institutions and workplaces across the country. Thank you.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following Members associated themselves with the Special Mention made by hon. Member, Shrimati Kanimozhi NVN Somu: Shri Sujeet Kumar (Odisha), Shri A.A. Rahim (Kerala), Shri K.R.N. Rajeshkumar (Tamil Nadu), Shri Sandosh Kumar P (Kerala), Dr. Sasmit Patra (Odisha), Shri M. Shanmugam (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri P.P. Suneer (Kerala), Dr. John Brittas (Kerala), Shrimati Sulata Deo (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Haris Beeran (Kerala) and Dr. V. Sivadasan (Kerala)

6.00 P. M.

Hon. Members, it is now 6.00 p.m. If the House agrees, we may sit beyond 6.00 p.m. to take up the remaining permitted Special Mentions. Do I have the leave of the House to extend the sitting beyond 6.00 p.m.? Thank you. हम इसे कंटीन्यू करते हैं। Thank you. माननीय सदस्य, श्री दीपक प्रकाश जी।

Demand for change in the timing of Ranchi-Patna Jan Shatabdi Express

श्री दीपक प्रकाश (झारखंड): आदरणीय उपसभाध्यक्ष महोदया, मैं आपके माध्यम से सदन के समक्ष एक महत्वपूर्ण विषय लाना चाहता हूँ। वर्तमान में सुबह के समय पटना से रांची के लिए दो संचालित ट्रेने वंदे भारत एक्सप्रेस (22349) व जनशताब्दी एक्सप्रेस (12365) में से जनशताब्दी एक्सप्रेस को सुबह के समय रांची से पटना को संचालित किए जाने की आवश्यकता है। क्योंकि सुबह के समय मात्र एक घण्टे के अंतराल पर पटना से राँची के लिए दो एक्सप्रेस ट्रेनें संचालित हो रही हैं, जबिक रांची से पटना के लिए इसी समय कोई एक्सप्रेस ट्रेन नही है। महोदया, अगर जनशताब्दी एक्सप्रेस को सुबह के समय में रांची से पटना को संचालित किया जाता है, तो न सिर्फ

लोगों के आवागमन में सुविधा होगी, बल्कि रेलवे की आय में भी वृद्धि होगी। मैं सरकार से इस मामले पर गौर करने का आग्रह करता हूं।

THE VICE-CHAIRPERSON (SHRIMATI KAVITA PATIDAR): The following Members associated with the Special Mention made by hon. Member, Shri Deepak Prakash: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

Hon. Member, Shrimati Sangeeta Yadav - not present. Hon. Member, Shri Sadanand Mhalu Shet Tanavade.

Demand for reservation for Scheduled Tribes in the Goa Legislative Assembly

SHRI SADANAND MHALU SHET TANAVADE (Goa): Madam, I rise to draw the attention of this august House to an urgent and significant issue pertaining to the political representation of Scheduled Tribes in the Goa Legislative Assembly.

Goa, with its rich cultural heritage and diverse population, is home to several Scheduled Tribes that have been integral to the social and economic fabric of the state. Despite their contributions, the Scheduled Tribes in Goa have not been adequately represented in the State's Legislative Assembly. The Indian Constitution guarantees political reservations for Scheduled Tribes to ensure their meaningful participation in the democratic process and to address their unique social, economic, and cultural challenges. However, in Goa, there is currently no political reservation for Scheduled Tribes in the State Assembly, which hampers their ability to influence policies and decisions that directly affect their lives. This lack of representation impedes the empowerment and development of the Scheduled Tribes in Goa. We must address this issue to ensure inclusive governance and equitable development.

I urge the Government to take immediate steps to amend the representation norms and provide political reservations for Scheduled Tribes in the Goa Legislative Assembly. This measure is essential to uphold the constitutional rights of Scheduled Tribes and to promote their active participation in the democratic process.

THE VICE-CHAIRPERSON (SHRIMATI KAVITA PATIDAR): The following Members associated with the Special Mention made by hon. Member, Shri Sadanand Mhalu Shet Tanavade: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Shri P. Wilson (Tamil Nadu) and Shri Sandosh Kumar P (Kerala).

Hon. Member, Dr. Sasmit Patra.